

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE Anantnag

NOTIFICATION

No. 191/AC

Dated: 24.10.17

It is notified for the information of all those eligible candidates of this District who have applied for the posts of (junior Assistants), vide Hon'ble High Court Notification No. 323 Dated: 26.05.2017 that their Written Test (Descriptive Type) shall be conducted on 29.10.2017 (Sunday) at the respective Examination Centers notified below at 10:30 AM. The duration of Test would be 2^{1/2} hours from 10.30 AM to 1:00 PM.

S no.	Name of Center	Seating Capacity	Candidates from R.No. 1 to R. No. 2923
1.	Govt. Degree College Boys Khanbal Anantnag	1100	1 to 1100
2.	D.I.E.T Khanbal Anantnag	300	1101 to 1401
3.	Govt. Degree College Women K.P Road Anantnag	1000	1402 to 2402
4.	Oxford Presentation School K.P Road Anantnag	211	2403 to 2614
5.	Govt. Girls H.S.S Lal Chowk Anantnag	320	2615 to 2923

NOTE:-

- The eligible candidates will be allowed entry to examination hall only on production of Receipt/Roll No. slips issued to them at the time of submitting their Application Forms.
- Any candidate found guilty of impersonating shall render him / her liable to criminal prosecution under law.
- The candidates shall also bring one document for identification purpose i.e EPIC/Voter ID Card or Aadhaar Card or Driving License or Passport or Pan Card.
- No TA / DA shall be paid for appearing in the test.
- All the candidates shall report at the venue at least one hour earlier before the start of the test and if any candidate reports after the start of the test

he/she will not be allowed to appear in the test and no claim in this regard shall be entertained at any stage.

- f) Mobile Phones or any other electronic gadgets shall not be allowed in the Examination Hall.
- g) For any Inquiry the candidate can contact the office of the undersigned.
- h) All candidates are informed to bring cardboard with themselves.


No.: PDSJ/Ang/2105-09

Dated: 24/10/17.


Pr. District & Sessions Judge,
Anantnag

Copy to:-

- 1) Principal Secretary to Hon'ble the Chief Justice for information.
- 2) Secretary to Hon'ble Mr Justice Mohammad Yaqoob Mir.
- 3) Secretary to Hon'ble Mr Justice Janak Raj Kotwal.
for Information of their lordships.
- 4) District Information officer, Anantnag with the request to publish the above Notification in daily newspapers i.e Greater Kashmir and Daily Aftab.
- 5) System Officer, PDJ Court, for uploading of the notice in the website.


Pr. District & Sessions Judge,
Anantnag